

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI

Customs, Service Tax & Anti Dumping Branch

Weekly Statement of dispatch of order from 12/02/2018 to 16/02/2018

| S.No | Appeal No | Application No | Order No | Order recd. date From Secy of President/VP/ Members | Dt. Of order sent to CR |
|---------------------|--------------------------|----------------|------------------------------|--|----------------------------|
| Final Orders | | | | | |
| 1 | ST/52359/2014- CU[DB] | | FO/ST/A/50342/2018 | 06/02/2018 | 12/02/2018 |
| 2 | ST/620/2011-CU[DB] | | FO/ST/A/50358/2018 | 06/02/2018 | 12/02/2018 |
| 3 | C/51313/2017-CU[DB] | | FO/C/A/50341/2018 | 06/02/2018 | 12/02/2018 |
| 4 | C/51938/2017-CU[DB] | | FO/C/A/50346- 50348/2018 | 06/02/2018 | 12/02/2018 |
| 5 | ST/51845/2017- CU[DB] | | FO/ST/A/50340/2018 | 06/02/2018 | 12/02/2018 |
| 6 | ST/59739/2013- CU[DB] | | FO/ST/A/50339/2018 | 06/02/2018 | 12/02/2018 |
| 7 | ST/57659/2013- CU[DB] | | FO/ST/A/50356- 50357/2018 | 06/02/2018 | 12/02/2018 |
| 8 | C/51434/2017-CU[DB] | | FO/C/A/50343- 50345/2018 | 06/02/2018 | 12/02/2018 |
| 9 | ST/56293/2013- CU[DB] | | FO/ST/A/50326- 50329/2018 | 06/02/2018 | 12/02/2018 |
| 10 | AD/51787/2017- CU[DB] | | FO/AD/A/50336/2018 | 06/02/2018 | 12/02/2018 |
| 11 | ST/57891/2013- CU[DB] | | FO/ST/A/50314- 50315/2018 | 06/02/2018 | 12/02/2018 |
| 12 | ST/56346/2013- CU[DB] | | FO/ST/A/50352/2018 | 06/02/2018 | 12/02/2018 |
| 13 | ST/2245/2012-CU[DB] | | FO/ST/A/50355/2018 | 06/02/2018 | 12/02/2018 |
| 14 | C/51621/2017-CU[DB] | | FO/C/A/50287/2018 | 06/02/2018 | 12/02/2018 |

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| 15 | C/51291/2016-CU[DB] | | FO/C/A/50286/2018 | 06/02/2018 | 12/02/2018 |
| 16 | C/51734/2017-CU[DB] | | FO/C/A/50292/2018 | 06/02/2018 | 12/02/2018 |
| 17 | C/53499/2014-CU[DB] | | FO/C/A/50285/2018 | 06/02/2018 | 12/02/2018 |
| 18 | C/51943/2017-CU[DB] | | FO/C/A/50265/2018 | 06/02/2018 | 12/02/2018 |
| 19 | C/51703/2017-CU[DB] | | FO/C/A/50280/2018 | 07/02/2018 | 13/02/2018 |
| 20 | C/2954/2012-CU[DB] | | FO/C/A/50281/2018 | 07/02/2018 | 13/02/2018 |
| 21 | ST/544/2011-CU[DB] | | FO/ST/A/50306/2018 | 07/02/2018 | 13/02/2018 |
| 22 | C/51733/2017-CU[DB] | | FO/C/A/50303/2018 | 07/02/2018 | 13/02/2018 |
| 23 | ST/59141/2013-CU[DB] | | FO/ST/A/50313/2018 | 07/02/2018 | 13/02/2018 |
| 24 | ST/55385/2013-CU[DB] | | FO/ST/A/50335/2018 | 07/02/2018 | 13/02/2018 |
| 25 | ST/51735/2017-CU[DB] | | FO/ST/A/50318/2018 | 07/02/2018 | 13/02/2018 |
| 26 | ST/1797/2011-CU[DB] | | FO/ST/A/50330-50333/2018 | 07/02/2018 | 13/02/2018 |
| 27 | ST/55669/2013-CU[DB] | | FO/ST/A/50334/2018 | 07/02/2018 | 13/02/2018 |
| 28 | ST/55322/2013-CU[DB] | | FO/ST/A/50298-50299/2018 | 07/02/2018 | 13/02/2018 |
| 29 | C/53156/2016-CU[DB] | | FO/C/A/50293/2018 | 07/02/2018 | 13/02/2018 |
| 30 | ST/1805/2010-CU[DB] | | FO/ST/A/50291/2018 | 07/02/2018 | 13/02/2018 |
| 31 | ST/528/2009-CU[DB] | | FO/ST/A/50294/2018 | 07/02/2018 | 13/02/2018 |
| 32 | C/51579/2017-CU[DB] | | FO/C/A/50297/2018 | 07/02/2018 | 13/02/2018 |

MISC ORDERS

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|---|----------------------|-------------------|---------------------|------------|------------|
| 1 | C/250/2008-CU[DB] | C/MISC/51028/2017 | MO/50054/2018 | 07/02/2018 | 13/02/2018 |
| 2 | ST/51929/2017-CU[DB] | ST/COD/51043/2017 | MO/50049/2018 | 07/02/2018 | 13/02/2018 |
| 3 | ST/577/2012-CU[DB] | ST/ROM/50824/2017 | MO/50836-50837/2017 | 07/02/2018 | 13/02/2018 |
| 4 | ST/50046/2018-CU[DB] | ST/COD/50017/2018 | MO/50059-50060/2018 | 07/02/2018 | 13/02/2018 |
| 5 | C/54969/2014-CU[DB] | C/ROA/50830/2017 | MO/50057-50058/2018 | 07/02/2018 | 13/02/2018 |
| 6 | ST/52355/2014-CU[DB] | ST/ROM/50949/2017 | MO/50039/2018 | 07/02/2018 | 13/02/2018 |
| 7 | C/58047/2013-CU[DB] | C/ROM/50952/2017 | MO/50045-50047/2018 | 07/02/2018 | 13/02/2018 |

Kind Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

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Deputy REGISTRAR

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI

Customs, Service Tax & Anti Dumping Branch

Weekly Statement of dispatch of order from 19/02/2018 to 23/02/2018

| S.No | Appeal No | Application No | Order No | Order recd. date From Secy of President/VP/ Members | Dt. Of order sent to CR |
|---------------------|--------------------------|----------------|------------------------------|--|----------------------------|
| Final Orders | | | | | |
| 1 | C/51643/2017-CU[DB] | | FO/C/A/50556/2018 | 14/02/2018 | 22/02/2018 |
| 2 | ST/50761/2014- CU[DB] | | FO/ST/A/50549/2018 | 14/02/2018 | 22/02/2018 |
| 3 | C/50257/2017-CU[DB] | | FO/C/A/50606/2018 | 14/02/2018 | 22/02/2018 |
| 4 | ST/55728/2013- CU[DB] | | FO/ST/A/50551- 50552/2018 | 14/02/2018 | 22/02/2018 |
| 5 | ST/50414/2014- CU[DB] | | FO/ST/A/50568/2018 | 14/02/2018 | 22/02/2018 |
| 6 | ST/679/2012-CU[DB] | | FO/ST/A/50569/2018 | 14/02/2018 | 22/02/2018 |
| 7 | ST/59878/2013- CU[DB] | | FO/ST/A/50591- 50594/2018 | 14/02/2018 | 22/02/2018 |
| 8 | ST/56144/2013- CU[DB] | | FO/ST/A/50520/2018 | 14/02/2018 | 22/02/2018 |
| 9 | ST/50638/2014- CU[DB] | | FO/ST/A/50521/2018 | 14/02/2018 | 22/02/2018 |
| 10 | ST/52389/2014- CU[DB] | | FO/ST/A/50597- 50598/2018 | 14/02/2018 | 22/02/2018 |
| 11 | ST/55679/2013- CU[DB] | | FO/ST/A/50589- 50590/2018 | 14/02/2018 | 22/02/2018 |
| 12 | ST/58048/2013- CU[DB] | | FO/ST/A/50595/2018 | 14/02/2018 | 22/02/2018 |
| 13 | ST/56766/2013- CU[DB] | | FO/ST/A/50550/2018 | 14/02/2018 | 22/02/2018 |
| 14 | C/51745/2017-CU[DB] | | FO/C/A/50446/2018 | 14/02/2018 | 22/02/2018 |

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| 15 | C/518/2011-CU[DB] | | FO/C/A/50464/2018 | 14/02/2018 | 22/02/2018 |
| 16 | ST/50840/2014-CU[DB] | | FO/ST/A/50513/2018 | 14/02/2018 | 22/02/2018 |
| 17 | ST/53514/2014-CU[DB] | | FO/ST/A/50444/2018 | 14/02/2018 | 22/02/2018 |
| 18 | C/51802/2017-CU[DB] | | FO/C/A/50399-50400/2018 | 15/02/2018 | 23/02/2018 |
| 19 | ST/1159/2010-CU[DB] | | FO/ST/A/50383/2018 | 15/02/2018 | 23/02/2018 |
| 20 | ST/56935/2013-CU[DB] | | FO/ST/A/50487/2018 | 15/02/2018 | 23/02/2018 |
| 21 | ST/50216/2014-CU[DB] | | FO/ST/A/50442/2018 | 15/02/2018 | 23/02/2018 |
| 22 | ST/585/2011-CU[DB] | | FO/ST/A/50443/2018 | 15/02/2018 | 23/02/2018 |
| 23 | ST/50496/2014-CU[DB] | | FO/ST/A/50436/2018 | 15/02/2018 | 23/02/2018 |
| 24 | ST/58930/2013-CU[DB] | | FO/ST/A/50512/2018 | 15/02/2018 | 23/02/2018 |
| 25 | ST/3166/2012-CU[DB] | | FO/ST/A/50438-50439/2018 | 15/02/2018 | 23/02/2018 |
| 26 | ST/51842/2014-CU[DB] | | FO/ST/A/50440-50441/2018 | 15/02/2018 | 23/02/2018 |
| 27 | ST/56967/2013-CU[DB] | | FO/ST/A/50445/2018 | 15/02/2018 | 23/02/2018 |
| 28 | ST/4192/2012-CU[DB] | | FO/ST/A/50565-50566/2018 | 15/02/2018 | 23/02/2018 |
| 29 | ST/50562/2014-CU[DB] | | FO/ST/A/50578/2018 | 15/02/2018 | 23/02/2018 |

MISC ORDERS

| | | | | | |
|---|---------------------|-------------------|---------------|------------|------------|
| 1 | ST/847/2011-CU[DB] | ST/ROM/51056/2017 | MO/50067/2018 | 15/02/2018 | 23/02/2018 |
| 2 | ST/1883/2012-CU[DB] | ST/ROM/50943/2017 | MO/50062/2018 | 15/02/2018 | 23/02/2018 |

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| 3 | C/53070/2016-CU[DB] | C/ROA/51062/2017 | MO/50066/2018 | 15/02/2018 | 23/02/2018 |
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